

Court in April, 1992 in the case of Oxy-tetracycline and multi-vitamin formulations.

(f) and (g) To the extent information is available, the following other cases are pending in various High Courts;

Sl. No.	Name of the Company	Name of the Court	Issue Involved
1	M/s. Bakul Aromatics Ltd.	Bombay	Against price fixation of bulk drug Theophylline.
2	M/s. Cadila Laboratories Limited.	Ahmedabad	Against DPEA recovery of bulk Rifampicin drug.
3	M/s. Pfizer.	Bombay	Against DPEA recovery of bulk drug Oxy tetracycline.
4	M/s. Pfizer.	Bombay	Against DPEA recovery of multi-vitamin formulations.
5	M/s. Abbott.	Bombay	Do.
6	M/s. Sandoz.	Bombay	Do.

#### Statement

S. No.	Name of the Company	Name of the High Court	Year in which the Writ Petition filed	Issue Involved	Latest Position
1	M/s. Synb-iotics	Delhi	1981	Against DPEA Recovery	Hearing yet to Commence.
2	M/s. Fulford	Delhi	1988	Do.	Do.
3	M/s. Glaxo	Delhi	1990	Do.	Do.
4	M/s. Lyka	Bombay	1990	Do.	Do.
5	M/s. Merind	Bombay	1989	Against fixation of price by the Govt.	Do.
6	M/s. Carews	Calcutta	1991	Against DPEA recovery	Do.
7	M/s. Dolphin	Calcutta	1990	Do.	Do.

आई एम पी सी एल, मोहान द्वारा तैयार की गई दवाइयों पर प्रमात्रा और संघटकों का उल्लेख

2278. श्री मौलाना अबुलकुल्ला खान  
आश्चर्य : क्या प्रधानमंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आई.एम.पी.सी. एल., मोहान, जो कि केन्द्रीय सरकार का उपक्रम है, द्वारा तैयार की गई दवाइयों पर प्रमात्रा/संघटकों का उल्लेख नहीं किया जाना है ;

(ख) यदि हां, तो इसके क्या कारण हैं ;

(ग) क्या यह इससे संबंधित कानूनों का उल्लंघन है; और

(घ) यदि हां, तो सरकार इस संबंध में क्या कार्यवाही कर रही है ?

रसायन और उर्वरक मंत्रालय में राज्यमंत्री (श्री चिता मोहन) : (क) से (घ) मोहान, अल्मोड़ा, उत्तर प्रदेश में स्थित इंडियन मेडिसिनस फार्मास्यूटिकल्स कारपोरेशन लि., केन्द्रीय सरकार और उत्तर प्रदेश सरकार का संयुक्त क्षेत्र का उपक्रम है। यह आयुर्वेदिक और यूनानी दवाओं का निर्माण करता है। कंपनी से अपेक्षित व्योरे मांगे गए हैं और उन्हें जल्दी ही सदन के पटल पर रख दिया जाएगा।

Tie up between MC Dowell and Parle to produce Cola-Spiked with Rum

2279. DR. ABRAR AHMED:

SHRI SUDHIR RANJAN  
MAJUMDAR:

Will the PRIME MINISTER be pleased to state:

(a) whether any proposal for a tie up between Mc Dowell and Parle for pro-

duction and sale of a Cola-spiked with rum in carry home cane, with the obvious intention of popularising and promoting consumption of alcohol, has come to Government's notice;

(b) if so, what is Government's policy in regard to permitting and promoting such consumption of liquor; and

(c) whether Government have given permission to these above mentioned proposals, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) No such proposal has been received.

(b) and (c) Do not arise.

#### **Crisis in fertilizer industry**

2280. SHRI P. UPENDRA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the fertilizer industry is in a serious difficulty because of intermittent stoppage of subsidy payments and also denial of escalation claims;

(b) whether the Fertilizer Association of India has suggested some remedies for the situation; and

(c) if so, what is the reaction of Government to these suggestions?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) The fertilizer industry is facing liquidity problem on account of some delay in payment of subsidy due to constraints of funds.

(b) and (c) Yes, Sir. It may, however, be pointed out that the entire issue of fertilizer pricing and subsidy is presently being considered by a Parliament Committee.

#### **Fair Price Shops and Rationing Circles in Delhi**

2281. SHRI RAM DEO BHANDARI: Will the PRIME MINISTER be pleased to state:

(a) what is the total number of rationing circles in Delhi and the total number of Fair Price Shops under these circles;

(b) whether it is a fact that the Fair Price Shops refuse to supply to those consumers who do not purchase the items other than those of ration from them;

(c) whether Government would consider to stop this type of practice in such Fair Price Shops particularly in Gole market area; and

(d) if the answer to part (c) above be in affirmative, whether Government propose to take any action against these Fair Price Shops who mix their items with rationing?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) There are 44 rationing circles and 4 camp offices in the Union Territory of Delhi. The total number of fair price shops as on 30.6.92 is 3,5,46.

(b) Delhi Administration has reported that no such complaints has been received by them from the consumers.

(c) and (d) Do not arise.

#### **मध्य प्रदेश में उचित दर की चलती-फिरती दुकानें**

**2282. श्री शिव प्रसाद चनपुरिया : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :**

(क) मध्य प्रदेश में उचित दर की चलती-फिरती कितनी दुकानें कार्यरत हैं, और इनके संचालन हेतु कितने वाहन उपलब्ध कराये गये हैं ;

(ख) क्या सरकार को इस बात की जानकारी है कि इन चलती-फिरती दुकानों पर बिक्री का अधिकांश माल अफरातफरी में बेचा जाता है और उपभोक्ताओं को दिन भर लाइन में खड़े रहने के बाद भी खाली हाथ लौटना पड़ता है ; और